Declaration of Assets and Liabilities

I Dr. Anup Kumar Anupam Son of Late Braj Kishore Prasad

Aged 56 Years, Animal Husbandry Department, Government of Bihar Service and presently working as private secretary of Deputy Chief Whip Ruling Party Bihar Vidhan Sabha give herein below the details of the assets(immovable, movable, bank balance,etc.) of myself, my spouse and dependents*:

(1) Detils of PAN and status of filing of Income tax return:

SI. No	Name		The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
-	1 Dr. Anup Kumar Anupam(Self)	ADMPA7798L	2018-19	1488490.00
	2 Renu Kumari(Spouse)	DKSPK4791P	2018-19	258722.00

That I give herein below the details of the assets (movable and immovable etc.) of my self, my spouse and all dependents;

A.Details of movable assets:

(2).

- 1.Assets in joint name indicating the extent of joint ownership will also have to be given.
- 2.In case of deposite investment, the details including serial Number, Amount, date of deposite, the scheme name of Bank /institution and Branch to be given.
- Value of bond /Share/debentures as per the current Market Value in Stock exchange in respect of listed company and as per book in case of non-listed compnies should be given.
- Dependent ,here means a person ,substantially dependent on the income of the candidate.
- Detail including amount is to be given separately in respect of each investment.

S. No.	Description	self	Spouse(Renu Kumari)	Dependent-1 (Apurv Anupam- Son)
(i)	Cash in hand	Rs.5021	Rs.4512	
	Details of Deposits in bank account (FDRs Term Deposits and all other types of deposits including Saving account) Deposits with Finincial institution, Non Banking Finincial companies and Cooperative Sociaty and the amount in each such Deposite	SBI-SB- 10498061824 Rs.1000.00 SBI-SB- 11435578566 Rs.3000.00 Central Bank-SB- 3257116342- Rs.2000.00 Allahabad Bank- ac-5004064834-9 Rs.1000.00	SBI(Joint)-20081207569 Rs.0.00	NIL
(ii)	Details of investment in Bonds ,			NIL
(iii)	Debenture/share and unit in Compinies /Mitual Fund and and other and the amount	Tax Saving Bond Rs.20000/-	NIL	MIL
(iv)	Details of investment in NSS, postalSaving , insurance policies and investment in any Finincial instrument in postoffice or insurance company and the amount		NIL	NIL



(v) ·	Personal loans /advance given to any parson or entity inculding Firm, Company Trust etc. and other receivables from debtor and the amount.	NIL	NIL	NIL
(vi)	Moter Vecicles/Aircrafts/Yachts/Ship (Detail of Make ,registration No. etc. year of purchase and amount)	Grand I-10(Asta Car-2015) Rs.600000.00 Bajaj Pulsar 220- 2014 Rs.120000.00 Honda Activa 125-2014 Rs.60000	NIL	NIL
(vii)	jewelry, builion and valuable thing (give details of weigth and value)	7.00 0.00000000000000000000000000000000	About - 200 Gram gold Rs.600000.00 Silver Rs.25000.00	NIL
(viii)	Any other assets such as value of Claim/intrest.	NIL	NIL	NIL
(ix)	Gross Total value	842021	629512.00	NIL

B. Details of immovable assets :

(Note: 1. Properties in joint ownership indicating the extent the extent of joint ownership will also have to be indicated.

2. Each land or building or apartment should be mentioned separately in this format.

S.No.	Description	Self	Spouse	Dependent-1
(i)	Agricultural Land Location(s) Survey number(s)	Harnaut	NIL	NIL
	Area(Total measurment in acres)	20 Kattha	NIL	NIL
	Whether inherited property (Yes or NO)	Yes	NIL	NIL
	Date of purchase in case of self acquired property	NA	NIL	NIL
	Cost of Land (in case of Puraches) at the time of Purchase	NA	NIL	NIL
	Any investment on the land by way of development ,construction etc.	No	NIL	NIL
	Approximate Current market value	1500000.00	NIL	NIL
(ii)	Non agriculture land Location(s) Survey number (s)	NIL	NIL	NIL
	Area(total measurment in sq.ft.)	NIL	NIL	NIL
	Whether inherited property (YES or NO)	NIL	NIL	NIL
	Date of purchase In case of self acquired property.	NIL	NIL	NIL
	Cost of land (in case of purchase)at the time of purchase.	NIL	NIL	NIL
	Any investment on the land by way of development construction etc.	NIL	NIL	NIL
	Approximate Current Market Value.	NIL	NIL	NIL
(111)	Commercial Building (including apartment) Location(s) Survey Number(s)	NIL	NIL	NIL
	Built up Area(Total measurment in sq. ft.)	NIL	NIL	NIL
	Whethwr inherited property (yesor NO)	NIL	NIL	NIL
	Date of purchase in case of self-acquired property.	NIL	NIL	NIL

4	Cost of land (in case of purchase)at the time of purchase.	NIL	NIL	NIL
07	Any investment on the land by way of development construction etc.	NIL	NIL	NIL
	Approximate Current Market Value.	NIL	NIL	NIL
(iv)	Residential Building (inculding apartment) Location(s) Survey Number	Kankarbagh , Patna and Dheerachak, Patna	NIL	NIL
	Area (total measurment in sq.ft.)	1.5 Kattha and 1250 Sft	NIL	NIL
	Built up area (total measurment in sq.ft.)	1 Kattha and 1250 sft	NIL	NIL
	Whether Inherited properity (yes or no)	Yes	NIL	NIL
	Date of purchase in case of self acquired properity	NA	NIL	NIL
	Cost of properity (in case of purchase) at the time of purchase .	NA	NIL	NIL
	Any investmenton the land by way of development ,consitution etc.	NA	NIL	NIL
10000	Approximate current market value.	Rs.6586400.00	NIL	NIL
(v)	Other(such as interest in property)	NA	NIL	NIL
(vi)	Total current market Value of (i)To(v) above	8086400.00	0.00	NIL

(3). I give herein below the details of liablities/dues to public Finincial institution and government:-

(Note: Plese give separate details of name of bank, institution entity or individual and amount for each items.

.NO	Description	self	Spouse	Dependent-1
(i)	Loan or dues to Bank/finincial institution(s) Name of Bank or Fl Amount outstanding Nature of Ioan	S.B.I. Exhibition road, Patna. Allahabad Bank, Raza Bazar, SBI Kankarbagh and LIC Housing Finance. Rs.6500000.00	NIL	NIL
	Loan or dues to indivisuals / entity other then mentioned in (i)above. Name(s) Amount outstanding Nature of loan	NIL	NIL	NIL
	Any other liablity	NIL	NIL	NIL
	Grand total of liablities	6500000.00	0.00	0.00
(ii)	Government Dues : Dues to Department dealing with government accommodation	NIL	NIL	NIL
	Dues to department dealing with supply of water	NIL	NIL	NIL
	Dues to department dealing with supply of telephone/Mobile	NIL	NIL	NIL
	Dues to department dealing with government transport(including aircraft and helicopters.	NIL	NIL	NIL
	Income tax dues	NIL	NIL	NIL
	Welth tax Dues	NIL	NIL	NIL
	Service tax dues	NIL	NIL	NIL
	Municipal/property tax Dues	NIL	NIL	NIL
	Sale tax Dues	NIL	NIL	NIL
	Any other Dues	NIL	NIL	NIL

GPF/CPF/PRAN No.	BHR/BVS-1045	
Gender	Male	
Date of Birth	09/07/1964	
Class/Group	В	
Cadre	Bihar Animal Husbandry Service	
Home District	Nalanda	

0.00

0.00

0.00

Grand total of all Government dues

1	Name of the Government Employee	Dr. Anup Kumar A	nupam			
	Full postal address	Ashok Nagar, Kankarbagh, Patna-800020				
	State, Depatment		, Animal Husbandry.			
	Income of	Year for which Total Income Short Income tax return filed		own		
	Dr. Anup Kumar Anupam(Self)	2018-19	1488490.00			
	Renu Kumari(Spouse)	2018-19	258722.00			
	(c)Dependents					
5						
	Description	self	Spouse	Dependent-1		
Α.	Movable Assets(Total value)	842021	629512.000	NIL		
В.	Immovable Assets	8086400.00	0.00	NIL		
	(i) Purchase price and development Cost of Immovable property (Total value)	NIL	NILNIL	NIL		
	(ii)Approximate current Market price of assets (Total value)	8086400.00	0.00	NIL		
A.+B.	Total ASSETS	8928421.00	629512.00	0.00		
6	Liablities	6500000.00	0.00	0.00		
	(i) Govt. dues (Total)	0.00	0.00	0.00		
	(ii) Loan from bank ,Finincial institution and other (Total)	6500000.00	0.00	0.00		

VERIFICATION

I hereby declare that the above details are true to the best of my knowledge and belief.

Place: Patna Date:11-02-2020

Signature 11.2.2020
Name of Employee: Dr. Anup Kumar Anupam

Designation:(Private secretary of Deputy Chief Whip Ruling Party Bihar Vidhan Sabha)